

ITEM NO.17

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 294/2026

SUPREME COURT BAR ASSOCIATION

Petitioner(s)

VERSUS

SUPREME COURT OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

Date : 25-03-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Rahul Kaushik, Sr. Adv.
Mr. Anand Sanjay M. Nuli, Sr. Adv.
Mr. Dinesh Kr Goswami, Sr. Adv.
Ms Anindita Pujari, Sr. Adv.
Mr. Ashok Panigrahi, Sr. Adv.
Dr. Monika Gusain, Sr. Adv.
Mrs. Aparna Bhat, Sr. Adv.
Mrs. Pragya Baghel, AOR
Mr. Meenesh Kumar Dubey, Adv.
Mr. Vikrant Yadav, Adv.
Mr. Susheel Kumar Tomar, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Manish Mohan, Adv.
Mr. Ashish Kumar Sinha, Adv.
Mr. Upendra Mishra, Adv.
Mr. Rohit Vats, Adv.
Ms. Samta Pushkarna Mishra, Adv.
Ms. Smriti Kumari, Adv.
Ms. Rachna Gandhi, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Deepanshu Shakargaye, Adv.
Mr. Sudeep Chandra, Adv.
Ms. Khushi, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 20.04.2026.
2. Dasti, in addition, is permitted.
3. As prayed for, the Advocate-on-Record for the petitioner is permitted to make necessary corrections in the writ petition.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR